

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 242 OF 2015 & IA No. 462 OF 2015 & IA No. 463 OF 2015****Dated: 23rd October, 2019****In the matter of:****Maharashtra State Electricity Transmission Company Ltd. Appellant(s)****Versus****Maharashtra Electricity Regulatory Commission Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.12.2019**.

Court Master

NR